

(b) It is proposed to attain a target of afforestation of 5 million hectares per year during VII Five Year Plan.

(c) The VII Plan provisions have not been earmarked State-wise.

(d) Government have taken the following steps to preserve the forests in the country :

- (1) Enforcement of the Forest Act, to prevent unauthorised felling of trees.
- (2) Enforcement of the Forest (Conservation) Act, 1980, to prevent indiscriminate diversion of forest land to non-forest use.
- (3) Elimination of the agency of contractors in the working of forests in most of the States/Union Territories.
- (4) Issuing guidelines to consider banning the felling of green trees above an altitude of 1000 meters in general and a critical review of Working plan provisions to conserve forests
- (5) Undertaking an in-depth study of the problems of grazing and encroachment of forest land, inclusive of "shifting cultivation", with a view to find a long-term solution in regard to forest protection.
- (6) Pulp and wood chips have been recently exempted from import duty. Import duty on wood in certain specified forms has been reduced to 10% *ad valorem*.
- (7) An inter-ministerial group has been set up to study substitution of wood by other products which would help conserve our forests.
- (8) A National wastelands Development Board has been set up with the object of bringing 5 million hectares of land every year under fuelwood and fodder plantations. A people's movement is being developed for afforestation. Conservation measures are being

strengthened under the Seventh Five Year Plan.

- (9) Alternative sources of energy such as bio-gas and fuel-saving devices such as improved *chulhas*, solar cookers and water heating system/water-heaters, solar timber seasoning kilns etc. are being popularised. 7.50 lakhs improved *chulhas*, 3.55 lakhs bio-gas plants, 0.30 lakh solar cookers, 573 solar water-heating systems 19 solar timber-seasoning kilns and 500 solar water-heaters were set up during the Sixth Five Year Plan.

These measures are relevant to Andhra Pradesh as to all other States/Union Territories.

Exception Report on Central Projects

550. SHRI V TULSI RAM : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether it has been decided to submit Exception Report on all Central projects costing over 100 crore rupees to the Prime Minister monthly;

(b) if so, the duration of the reports *i.e.* monthly, quarterly etc. and when first such report is expected to be submitted;

(c) the names of projects and location thereof in respect of which the report is submitted/expected to be submitted; and

(d) the measures suggested/adopted by the planning Commission for the proper monitoring and immediate completion of the projects ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHARY) : (a) Yes, Sir.

(b) Monthly. The first for the month of September '85 submitted on 19.10.1985.

(c) A Statement showing the List of projects covered by the first report is given below. The location of the projects is indicated against their names

(d) The primary responsibility for proper implementation and monitoring of

the projects and schemes lies with the concerned Ministries, who initiate necessary corrective action after reviewing the progress and performance. The planning Commission have been making suggestions for setting up improved monitoring systems in successive plan documents.

Statement

List of Central Project costing over Rs. 100 crores covered by monthly flash report monitoring system as on 25-9-1985

Sl. No	Name of Project	Location Distt./State
1	2	3
Power		
1.	Singrauli S.T.P.P. Stage-II (NTPC)	Mirzapur/UP
2.	Ramagundam S.T.P.P. Stage-I (NTPC)	Karimnagar/AP
3.	Ramagundam S.T.P.P. Stage-II (NTPC)	Karimnagar/AP
4.	Korba S.T.P.P. Stage-I (NTPC)	Bilaspur/MP
5.	Korba S.T.P.P. Stage-II (NTPC)	Bilaspur/MP
6.	Farakka S.T.P.P. Stage-I (NTPC)	Farakka/WB
7.	Farakka S.T.P.P. Stage-II (NTPC)	Eest Bengal
8.	Vindhyachal S.T.P.P. Stage-I (NTPC)	MP
9.	Rihand S.T.P.P. Stage-I (NTPC)	UP
10.	Vahalgaoon S.T.P.P. Stage-I (NTPC)	Bhagalpur/Bihar
11.	Singrauli S.T.P.P. TR. Lines Stage-II (NTPC)	UP
12.	Vindhyachal TR. Lines-I (NTPC)	MP
13.	Ramagundam TR. Lines, ST-I (NTPC)	AP
14.	Farakka TR. Lines, ST-II (NTPC)	WB
15.	Rihand Transmission Lines (NTPC)	UP
16.	Kahalgaoon TR. Lines, ST-I (NTPC)	Bihar
17.	Korba ST-I (PH-I+PH-II) TR. Lines (NTPC)	MP
18.	Central Transmission Project	
19.	Bokaro B-1 (DVC)	Bihar
20.	Bokaro B-2 (DVC)	Bihar
21.	Salal Hydro Electric Project (NHPC)	J&K
22.	Dulhasti Hydro Electric Project (NHPC)	J&K
23.	Chamera Hydro Electric Project (NHPC)	Chamba/HP
24.	Tanakpur Hydro Electric Project (NHPC)	Ranchi/Bihar
25.	Chukha Transmission Lines (NHPC)	WB/Bihar/Assam

1	2	3
Petroleum		
26.	LPG Marketing Phase-III (IOC)	All India
27.	Marketing of LPG Phase-III (HPCL)	All India
28.	LP Marketing Phase-III (BPCL)	All India
29.	Hazira-Bareilly-Jagdishpur Gas Pipeline (Gail)	Gujarat/UP
30.	South Bassein Development Pipeline and Platform Complex (ONGC)	Offshore
31.	Gas Sweetening Condensate Treatment, Sulphur Recovery Facility (ONGC)	Surat/Gujarat
32.	Accelerated Production Programme of Bombay High	Offshore
33.	Shano Complex (ONGC)	Offshore
34.	LPG Plant at Hazira (ONGC)	Surat/Gujarat
35.	Uran Terminal Complex Expansion (ONGC)	Maharashtra
36.	Cambay Basin Petroleum Project (ONGC)	Offshore
37.	Acquisition of 22 Rigs for Onshore Exploration Drilling- 1985/87 (ONGC)	Offshore
38.	Polyester Staple Fibre Plant (BRPL)	Bongaigaon/ Assam
39.	Maharashtra Gas Cracker Complex (BPCL)	Maharashtra
Coal and Lignite		
40.	Moonidih (BCCL)	Dhanbad/Bihar
41.	Block II (BCCL)	—do—
42.	Putki Balihari (BCCL)	—do—
43.	Amlohri (CCL)	MP
44.	Jayant (CCL)	MP
45.	Dudhichua (CCL)	MP
46.	Bina (CCL)	MP
47.	Jhanjara (ECL)	WB
48.	Raj Mahal (ECL)	Santal Parganas
49.	Sonepur Bazari (ECL)	
50.	Neyveli Second Mine Expansion (NLC)	S. Arcot, Tamilnadu
51.	Neyveli Second Thermal Power Station ST-I (NLC)	S. Arcot, Tamilnadu
52.	Neyveli Second Thermal Power Station Expansion (NLC)	— do —

1	2	3
53. Mankuaku O.C.,-III (Singereni Colilleries)		Andhra Pradesh
Steel		
54. Visakhapatnam Steel Project (RINL)		Visakhapatnam/AP
55. Bokoro 4 MT Expansion (SAIL)		Bihar
56. Bhilai 4 MT Expansion (SAIL)		MP
57. Bokaro Captive Power Plant (SAIL)		Bihar
Mines		
58. Orissa Aluminium Complex (NALCO)		Orissa
59. Captive Power Plant Thermal (BALCO)		MP
Fertilisers		
60. Namrup III (HCF)		Assam
61. Paradeep Fertilisers Project (PPL)		Orissa
62. Vijaipur Fertiliser (NFL)		Guna/MP
63. Caprolactam and Ammonium Sulphate (FACT)		Cochin/Kerala
Agriculture and Cooperation		
64. Hazira Fertiliser Complex (KRIBHCO)		Surat/Gujarat
65. Aonla Fertiliser Project (IFFCO)		Barcilly/UP
Department of Public Enterprises		
66. Nowgong Paper Project (HPC)		Assam
67. Cachar Paper Project (HPC)		Assam
68. Tandur Cement Project (CCT)		AP
69. Manufacture of Passenger Cars and Lightcatillity Vehicels (MUL)		Gurgaon/Haryana
Railway		
70. Calcutta underground (Dumdum-Tollyganj)		Calcutta/WB
71. New Koraput Rayagada B.G. Line		Orissa
72. Operations Information System		Delhi
Surface Transport		
73. Nhava Sheva Port Project		Bombay/Maharashtra
74. Acquisition of 12 Bulk Carriers of 5000 DWT each (SCI)		— do —
Civil Aviation		
75. Fleet Replacement, Augmentation (Air India)		Bombay/Maharashtra

1	2	3
Communications		
76. Electronic Switching System Project Mankapur (ITI)		UP
Atomic Energy		
77. NAPP-I and II		Narora/UP
78. KAPP-I and II		Kakrapar/Gujarat
79. THAL Heavy Water		Maharashtra
80. Manuguru Heavy Water		AP
81. Orissa Sand Complex		Orissa

*[Translation]***Employment of Handicapped in Central Government**

551. SHRI MOOL CHAND DAGA : Will the Minister of WELFARE be pleased to state :

(a) whether Government a few years back had decided to give a certain percentage of job opportunities to handicapped persons in every Central Government Department;

(b) if so, the number of handicapped persons given employment to date on that basis, details department-wise;

(c) whether the target has been achieved, if not, the position in respect of each Department with reasons for the same; and

(d) the steps proposed to achieve the target and by what time ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) Yes, Sir. 3 per cent vacancies in group C and D posts are reserved for the physically handicapped in Central Government services. The reservation is made against posts identified as suitable for the handicapped.

(b) A statement showing the number of handicapped persons appointed in the Central Government for the years 1982, 1983 and 1984 is given below.

(c) For the first time in 1984 information about the identified vacancies was collected. In 1984 for which adequate information is available, in the Central Government as a whole, 3 per cent of the identified posts were, by and large, filled by handicapped persons.

(d) Does not arise.

Statement

Employment of handicapped in Central Ministries/Departments and their attached offices during 1982 against 3% reservation quota

Sl. No.	Name of Ministry/Department	Total No. of vacancies filled up during the year		No. of handicapped persons employed during the year	
		C	D	C	D
1	2	3	4	5	6
1.	Ministry of Agriculture and Attached and Subordinate Offices.	293	187	2	3
2.	Deptt. of Atomic Energy	1430	472	15	—
3.	Ministry of Chemical and Fertilizers.	942	—	—	—